

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 412
CP(CAA)67/ND/2023

IN THE MATTER OF:

Nandish Enterprises Private Limited And ... Applicant
Nirjara Enterprise Ltd

Under Section 230-232.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rishabh Sachdeva, Adv. Shruti Sharma, Adv.
Abhishek
For the Respondent :
For the RD : Adv. Jyoti Khurana
For IT Department : Mr. Shlok Chandra SSC a/w Ms. Madhavi Shukla,
Ms. Priya Sarkar

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **14.05.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)